

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.224 - Cont.P/11(AHM)2023
in
CP(IB)/4(AHM)2022

Proceedings under Section 9 IBC

IN THE MATTER OF:

Kotharishah Texturisers Pvt Ltd
(Operational Creditor)

.....Applicant

V/s

.....Respondent

Kimaya Industries Pvt Ltd

Order delivered on: 13/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant/RP : Mr. Sumit Parikh, Adv.

For the Respondent : None

ORDER

Cont.P/11(AHM)2023

None present for respondent. Applicant is directed to collect notice from registry and serve upon respondents. Respondents are directed to remain present on next date of hearing.

List for further consideration on 12.06.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)